

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).22320-22321/2004

FOOD CORPORATION OF INDIA & ANR.

Petitioner(s)

VERSUS

PALA RAM & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,substituted service,exemption from filing c/c of the impugned Judgment and office report)

WITH SLP(C) NO. 22335-22336 of 2004

(With office report)

SLP(C) NO. 2757 of 2006

(With prayer for interim relief and office report)

Date: 23/08/2007 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Ajit Pudussery,Adv.

Ms. S. Janani, Adv.

For Respondent(s)

Mr. Dharmendra Kumar Sinha,Adv.

Ms. S. Janani ,Adv

UPON hearing counsel the Court made the following
ORDER

Four weeks' time more is granted, as last chance, to file counter affidavit in

SLP(C) No. 2757/2006.

List before the Hon'ble Court after four weeks.

(B.SUDHEENDRA KUMAR)

Registrar

hj